

**NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/01/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

**APPLICATION NUMBER :**

**PETITION NUMBER : TCP/113/2016**

**NAME OF THE PETITIONER(S) : Rojer Mathew P.**

**NAME OF THE RESPONDENT(S) : M/s P.T. Mathai Construction Company Pvt. Ltd. & 5 others**

**UNDER SECTION : 397/398, 402 & 403**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. R. VIDHYA SHANKAR ADV. FOR PETITIONERS R. Vidhya Shankar
2. S. JECINTH BLESSY  
for (ASOK KUMAR GINANAM) Adv. for VII<sup>th</sup> RESPONDENT  
in CA. 2 of 2014
3. U MAHESH. P.C's for R-1  
R-3
4. Dr. K. S. Ravichandran, PCS  
S. Manjula Devi, Adv For R5

**ORDER**

Shri R Vidhya Shankar, counsel for petitioner present. PCS, Shri V Mahesh, counsel for R1 to R3, Dr K S Ravichandran, PCS representing R5 and Shri S Jecinth Blessy, counsel for R8 in CA2/2014 are present. Heard the arguments of counsel for petitioner. Time extended at request for arguments on behalf of the respondents. Put up on **03.02.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)

(K. Anantha Padmanabha Swamy)  
Member (Judicial)